

selves or whose fathers or mothers own houses in New Delhi; Delhi but are occupying Government accommodation without obtaining certificates of eligibility as required under the rules, have been examined; and

(b) if so, the result thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No, Sir; 63 cases of officers who either themselves or their parents own houses in Delhi; New Delhi and who are in occupation of Government accommodation have yet to be decided.

(b) 80 such cases have been finalised and the decisions taken in respect of the officers concerned are as follows:--

- (1) 45 have been declared eligible for Government accommodation on payment of normal rent;
- (2) 8 have been allowed to stay for a specified period ranging from 3 to 6 months on the merits of the individual cases on payment of normal rent;
- (3) 9 have been declared eligible on payment of enhanced rent; and
- (4) 18 have been declared ineligible but have been allowed time to vacate Government accommodation subject to payment of enhanced rent.

Houses for Madras Dock Workers

*1538. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Madras Dock Labour Board has constructed any houses for dock workers as the Bombay Dock Labour Board has done; and

(b) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abd Ali): (a) No.

(b) Due to paucity of funds. Steps are, however, being taken by the Board to make a modest beginning to

construct houses for its workers out of its Welfare Fund.

भारतीय डाकुओं का पाकिस्तान से धावा

*१५३६. श्री सरजू पाण्डेय : क्या प्रधानमंत्री १२ फरवरी, १९६० के तारांकित प्रश्न संख्या ६४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि गंगानगर पर जिन भारतीय डाकुओं ने धाकड़ण किया था उन्हें लौटाने और उनके द्वारा लूटी गई सम्पत्ति को वापस करने के बारे में पाकिस्तानी अधिकारियों के साथ जो बातचीत चल रही थी उसमें इस बीच क्या प्रगति हुई है ?

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : पश्चिम पाकिस्तान पुलिस के अधिकारियों ने राजस्थान पुलिस को सूचना दी है कि जिन डाकुओं ने गंगानगर पर धावा बोला था उनका मामला अब विशेष सैनिक अदालत के सामने है। पश्चिम पाकिस्तान पुलिस ने डाकुओं से लूट का जो माल—जैसे, जेवर, कपड़ा, तम्बाकू, ऊट और नोट—बरामद किया था, वह अभी तक भारतीय अधिकारियों को वापस नहीं किया गया है। राजस्थान के अधिकारी इस मामले पर लिखा पढ़ी कर रहे हैं।

Manufacture of Hand-made Paper in Andhra Pradesh

2148. **Shri Madhusudan Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any financial assistance has been extended to the individuals or societies in Andhra Pradesh for the manufacture of hand-made paper in the State:

(b) if so, the amount of total financial assistance given to such Societies during 1958-59 and 1959-60; and

(c) the total production of each Society during the same period?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.